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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.60/BB/ 17	-	For filing report	230/ 232	Lifetree Cyberworks Pvt. Ltd. & Others

SL. NO. NAME (IN CAPITAL)
NAME & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Shanti Tere
99000 53088

For Petitioner
Companies

Shanti Tere

Sinchana. M. R. Jor R.O.C.

Wazirganj Bengaluru 08 02 2018

ORDER

Counsel for Petitioner is present. She undertakes to file an IA for amendment in the Registry. If it is filed, Registry to verify and put up. Standing Counsel for ROC requested time for filing the report. List it on 08.03.2018.

Member (T)

Member (J)